

OFFICE OF THE PRINCIPAL DISTRICT JUDGE, BUDGAM

CIRCULAR

No. 321-23/PDJB

Dated: 11.06.2022

It is impressed upon all the learned Advocates that they should write down their own mobile number(s) as well as the mobile/telephone number(s) and age of their clients in the Case Detail Index, at the time of institution of a case/complaint etc.

Further, the learned Advocates should enroll themselves in CIS (Case Information System) on priority basis, as e-filing is going to start very soon in District Court Budgam.



(Mohammad Ashraf Malik)
Pr. District & Sessions Judge
BUDGAM

Copy to:

- o/c
- ✓ 1. President Bar Association, Budgam with the request to circulate the same amongst the members of the BAR Association Budgam. (Copy of the ~~Case Detail Index~~ enclosed.
 - ✓ 2. Section Officer (Administration) with direction to affix the copy of the circular on the window of the Filing Counter.
 - ✓ 3. System Officer, e-Court with direction to upload the same on official website of District Court, Budgam



(Ajaz Ahmed)
Chief Administrative Officer
BUDGAM